

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THR. PRINCIPAL SECRETARY & ANR.

Respondent(s)

(IA No. 76481/2022 - APPROPRIATE ORDERS/DIRECTIONS)

WITH

SLP(C) No. 26896/2013 (XI)

(IA No. 7/2015 - EXEMPTION FROM FILING O.T.)

Date : 22-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.
Ms. Primbica Jha, Adv.

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

Mr. Yadav Narender Singh, AOR

Mr. Nikhil Majithia, AOR
Mr. Neeleshwar Pavani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the Appellants, list
tomorrow i.e., on 23.07.2026.

(SNEHA DAS)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)